

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SCHUETZ AND CO (INDIA) PRIVATE LIMITED IN VOLUNTARY LIQUIDATION

1.	Name of Corporate Person	SCHUETZ AND CO (INDIA) PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	05/11/2002
3.	Authority under which Corporate Person is incorporated/ Registered	ROC-MUMBAI
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51496MH2002PTC137783
5.	Address of the Registered Office And Principal Office (If Any) of Corporate Person	A-605, GARDENIA, VALLEY OF FLOWERS, THAKUR VILLAGE, KANDIVLI (EAST), MUMBAI MH 400101
6.	Liquidation Commencement Date of Corporate Person	26TH FEBRUARY 2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	MR. HEMANSHU LALITBHAI KAPADIA ADD: OFFICE NO. 12, 14TH FLOOR, BUILDING NO.3, NAVJIVAN COMMERCIAL PREMISES CO-OP SOCIETY, LAMINGTON ROAD, MUMBAI 400 008 EMAIL ID: hemanshu@hkacs.com REG NO.: IBBI/IPA-002/IP-N00318/2017-18/10923
8.	Last Date for submission of Claims	27 TH MARCH 2021

Notice is hereby given that SCHUETZ AND CO (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 26th February 2021.

The stakeholders of SCHUETZ AND CO (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **27th March 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of the Liquidator: Hemanshu Lalitbhai Kapadia

Name of the Liquidator: Mr. Hemanshu Lalitbhai Kapadia

Date: 27th February 2021

Place: Mumbai